

**NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
CAMP AT CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF
PRINCIPAL BENCH, NEW DELHI, NATIONAL COMPANY LAW
TRIBUNAL, HELD ON 08.04.2020 AT 10.45 A.M. THROUGH VIDEO
CONFERENCING:**

PRESENT : SHRI B.S.V.PRAKASH KUMAR, ACTING PRESIDENT

**APPLICATION NUMBER : MA/ /2020
IN**

PETITION NUMBER : IB/1117(ND)/2018

NAME OF THE PETITIONER(S) : BANK OF INDIA

NAME OF THE RESPONDENT(S): M/s.RELIABLE INSUPACK PVT LTD

UNDER SECTION : 31 OF IBC / 230-232 OF CA 2013

ORDER

Counsel namely Mr.Rakesh, Mr.Jaspreet Singh, Ms.C.S.Rajani, Mr.Abhishek Garg, Ms.Sanjana and Mr.Ashok Kumar Mukerji - Objector appeared on behalf of the parties and the hearing has been conducted through Video Conferencing.

On hearing the submissions of the counsels involved in this case, since responses from the stakeholders of this case have not yet come before this Bench, for this Bench having not noticed any urgency in this matter, list this matter for further hearing on **06.05.2020** with a direction to all the parties involved in this case to file a joint memo of written submissions by next date of hearing.

Sd/-

**(B.S.V.PRAKASH KUMAR)
ACTING PRESIDENT**